NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 45/(MAH)/2012 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2017

NAME OF THE PARTIES: Manfred Kurt Dopfer Gebkesel

V/s.

M/s. Skywalker Arts Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

A. S. Kandalgarokar Adv. fer petitioner for Adv. Rahullak.

A. P. Ferror

ORDER

T CP No.45/397-/CLB/MB/GOA/2012

- 1. The Learned Representative of The Petitioner is present. From the other side one of the Respondent in person is present.
- 2. Reply to the amended Petition has been served upon the Petitioner seeking time to file Rejoinder. Time is granted.
- 3. Petitioner is directed to file the Rejoinder on or before 20.03.2017. A copy in advance to the other side.
- 4. The matter is adjourned to **27.03.2017**.

Sd/-

M.K. SHRAWAT. MEMBER (JUDICIAL)

23rd February, 2017.